[Shri L. N. Mishra]

the Vice-President discharging the functions of the President, in relation to the State of Kerala together with an explanatory memorandum thereon. [Placed in Library. See No. LT-4972/65].

NOTIFICATION UNDER ESSENTIAL COM-MODITIES ACT, AND REPORT ON COTTON TEXTILES EXPORT PROMOTION COUNCIL

The Deputy Minister in the Ministry of Commerce (Shri S. V. Ramaswamy); I bey to lay on the Table—

- (1) a copy each of the following Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—
 - S.O. 1039 dated the 18th March, 1965.
 - (ii) S.O. 1040 dated the 18th March, 1965.
 - (iii) The Cotton Textiles (Control) Second Amendment Order 1965, published in Notification No. S. O. 2712 Order the 4th September, 1965.

[Placed in Library. See No. LT-4973/65].

(2) a copy of Report on Cotton Textiles Export Promotion Council. [Placed in Library. Sec No. LT-4974/65].

LAW COMMISSION REPORT

The Minister of Law and Social Security (Shri A, K. Sen): On behalf of Shri Jaganath Rao I beg to lay on the Table a copy of Twenty-seventh Report of the Law Commission on the Code of Civil Procedure, 1908. [Place: in Library. See No. LT-4975/65].

11.183 hrs.

REPLIES TO ESTIMATES COMMIT-TEE'S RECOMMENDATIONS

Shri Subodh Hansda (Jhargram): I beg to lay on the Table Two statements showing replies to the recommendations noted in Chapter V of he Fifty-fourth Report of the Estimates Committee on Neyveli Lignite Corporation Limited, Neyveli and Seventh Report of the Committee on Public Undertakings on National Coal Development Corporation Limited, Ranchi, which were not furnished by Government in time for inclusion in the Reports.

11.19 hrs.

COMMITTEE ON PRIVATE MEM-BERS' BILLS AND RESOLUTIONS MINUTES

Shri Krishnamoorthy Rao (Shimoga): I beg to lay on the Table the Minutes of Sittings (67th to 71st) of the Committee on Private Members' Bills and Resolutions held during the current Session.

COMMITTEE ON ABSENCE OF MEMBERS

MINUTES

Shri Khadilkar (Khed): I beg to lay on the Table the Minutes of the Four-teenth Sitting of the Committee on Absence of Members from the Sittings of the House held during the current Session.

COMMITTEE ON GOVERNMENT ASSURANCES

MINUTES

Shri Siddananjappa (Hassan): I beg to lay on the Table the Minutes of the